C. A. T. Jodhpur Bench	
Date of Order	OA No.1127/92 Order
12.01.93	Mr.J.K.Kaushik - Counsel for the applicants. Mr.Manish Bhandari - Counsel for the respondents.
	Heard the counsel for the parties.
	2. The applicants have stated that the Western Railway Non-Ministerial Staff Association had submitted a representation on 16.11.91 (Annex.A/3) and that the same had not been decided so far. We direct that this representation may be decided by the General Manager, Western Railway Bombay within a period of four months, if not already decided and the decision may be incorporating the reasons thereof may be conveyed to the Association.  3. The O.A. stands disposed of with these directions without any order for costs.
	X B.B.Mahajan (D.L.Mehta)  Member(A)  Vice-Chairman
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